

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/540/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
P.O., STAT, Assam & Member, MACT No. 1,  
Kamrup, Guwahati.

Dated Guwahati the <sup>23</sup> January, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/249/24 dtd. 17.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.01.2024, along with station leave permission, from the evening of 18.01.2024 till the morning of 20.01.2024**, as prayed for. Further, the Member, MACT No. 2, Kamrup and in his absence, the Member, MACT No. 3, Kamrup would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-84/2003/541-543/A, dated** , 23-01-2024

Copy to:

1. The Member, MACT No. 2, Kamrup, Guwahati.
2. The Member, MACT No. 3, Kamrup, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**